

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)-515(ND)/2017

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER(J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.01.2018**

NAME OF THE COMPANY: IFCI Ltd. Vs. Golf Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|----------------------------|--|-----------------------|------------------|
| | For the Petitioner: | Counsel for the Petitioner | | |
| | For the Respondent: | Mr. Kushal Gupta, Mr. Vivek Chib and Ms. Pracheta Kar, Advocates | | |

ORDER

Ld. Counsel for the Petitioner prays for some time to place on record
the statement of account.

To come up for further consideration on 2nd February, 2018.

-S-df

(R. Varadharajan)
Member (J)

-S-df

(Ina Malhotra)
Member (J)